



आयकर अपीलीय अधिकरण: चण्डीगढ पीठें: चण्डीगढ
INCOME TAX APPELLATE TRIBUNAL: CHANDIGARH BENCHES: CHANDIGARH

**CAUSE LIST FOR CLARIFICATION OF SPECIAL BENCH CASES
FOR 16.02.2026 at 10:30 AM**

**Before Justice (Retd.) C.V. Bhadang, Hon'ble President,
Shri Rajpal Yadav, Hon'ble Vice President,
Shri Manoj Kumar Aggarwal, Hon'ble Accountant Member**

In Court Room - 1

Webex ID for VC: 2513 936 4523 Password 12345

Sr. No.	Appeal Type / No	A.Y.	Assessee
1	ITA No. 156/Chd/17	2011-12	M/s Punjab Gramin Bank, Sangrur (erstwhile Malwa Gramin Bank Vs DCIT, Circle Sangrur
2	ITA No. 425/Chd/17	2012-13	-do-
3	ITA No. 1181/Chd/18	2014-15	-do-
4	ITA No. 283/Chd/19	2015-16	-do-

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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 16-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 50/CHANDI/2021	2011-12	[A] M/S HINDUSTAN UNILEVER LIMITED (AS ALEGAL SUCCESSOR OF GLAXO SMITHKLINE CONSUMER HEALTHCARE LIMITETD (SGM)	
2	ITA 51/CHANDI/2021	2012-13	[A] M/S HINDUSTAN UNILEVER LIMITED (AS ALEGAL SUCCESSOR OF GLAXO SMITHKLINE CONSUMER HEALTHCARE LIMITETD (SGM)	
3	ITA 52/CHANDI/2021	2016-17	[A] M/S HINDUSTAN UNILEVER LIMITED (AS ALEGAL SUCCESSOR OF GLAXO SMITHKLINE CONSUMER HEALTHCARE LIMITETD ((SGM))	
4	SA 12/CHANDI/2022	2016-17	[A] M/S HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEV. CORP. LTD.	
5	ITA 1370/CHANDI/2019	2015-16	[A] M/S HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEV. CORP. LTD.	
6	ITA 1371/CHANDI/2019	2016-17	[A] M/S HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEV. CORP. LTD.	
7	ITA 1426/CHANDI/2019	2016-17	[D] M/S HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEV. CORP. LTD.	
8	ITA 1425/CHANDI/2019	2015-16	[D] M/S HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEV. CORP. LTD.	
9	ITA 848/CHANDI/2024	2017-18	[A] HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	
10	ITA 762/CHANDI/2023	2019-20	[A] DREAMLAND FARM	
11	ITA 218/CHANDI/2024	2021-22	[A] SH. HARDEEP SINGH	
12	ITA 371/CHANDI/2024	2021-22	[D] HARDEEP SINGH (E-FILE)	
13	ITA 433/CHANDI/2024	2013-14	[A] AJAY SOOD (E-FILE)	
14	ITA 660/CHANDI/2024	2021-22	[D] AJAY KADIAN	
15	ITA 697/CHANDI/2024	2016-17	[A] GURVINDER SINGH	
16	ITA 12/CHANDI/2025	2018-19	[D] LUDHIANA DISTRICT COOPERATIVE MILK PRODUCERS UNION LIMITED	
17	ITA 16/CHANDI/2025	2015-2016	[A] JAI MAA PROCESSORS PRIVATE LIMITED VILLAGE GULERWALA SAI ROAD BADDI SOHAN HP	
18	ITA 1312/CHANDI/2025	2017-18	[D] KAIZAN PHARMACEUTICALS	
19	ITA 1319/CHANDI/2025	2016-17	[A] AKANKSHA SHARMA	
20	ITA 1320/CHANDI/2025	2017-18	[A] AKANKSHA SHARMA	
21	ITA 1749/CHANDI/2025	2025-26	[A] EMERGING MEDICINE FORUM	
22	ITA 1750/CHANDI/2025	2025-26	[A] EMERGING MEDICINE FORUM	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 17-FEBRUARY-2026 (TUESDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 614/CHANDI/2023	2003-04	[D] HARYANA STATE AGRICULTURAL MARKETING BOARD (E-FILING)	
2	ITA 619/CHANDI/2023	2004-05	[D] HARYANA STATE AGRICULTURAL MARKETING BOARD (E-FILING)	
3	ITA 628/CHANDI/2023	2008-09	[D] HARYANA STATE AGRICULTURAL MARKETING BOARD (E-FILING)	
4	ITA 629/CHANDI/2023	2006-07	[D] HARYANA STATE AGRICULTURAL MARKETING BOARD (E-FILING)	
5	ITA 426/CHANDI/2024	2016-17	[A] CHILDREN WELFARE TRUST (REGD) (E-FILE)	
6	ITA 781/CHANDI/2024	2011-12	[A] JATINDER SINGH	
7	ITA 1222/CHANDI/2024	2010-11	[A] JAT SHIKSHA SAMITI	
8	ITA 1226/CHANDI/2024	2017-18	[A] HARYANA LABOUR WELFARE BOARD	
9	ITA 1227/CHANDI/2024	2018-19	[A] HARYANA LABOUR WELFARE BOARD	
10	ITA 139/CHANDI/2025	2022-23	[A] GURUDWARA SINGH SABHA PARBANDHAK COMMITTEE	
11	ITA 203/CHANDI/2025	2011-12	[A] JAGDEEP SINGH SHIENA	
12	ITA 255/CHANDI/2025	2011-12	[A] DARSHNA DEVI	
13	ITA 561/CHANDI/2025	2015-16	[D] KP EXIM INC	
14	ITA 563/CHANDI/2025	2014-15	[A] GURUDWARA SHAHEEDAN BABA NIHAL SINGH	
15	ITA 564/CHANDI/2025	2016-17	[A] GURUDWARA SHAHEEDAN BABA NIHAL SINGH	
16	ITA 969/CHANDI/2025	2018-19	[A] BEAS VALLEY POWER CORPORATION LIMITED	
17	ITA 1031/CHANDI/2025	2014-15	[A] ASSAM WOOD AND ALLIED PRODUCTS	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 18-FEBRUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 661/CHANDI/2023	2017-2018	[A] JAI MAA PROCESSORS PRIVATE LIMITED (E-FILING)	
2	ITA 662/CHANDI/2023	2013-14	[A] HEALTH BIOTECH LIMITED (E-FILING)	
3	ITA 1233/CHANDI/2024	2016-17	[A] ARMED FORCES FLAG DAY FUND	
4	ITA 248/CHANDI/2025	2017-18	[A] COLOURKART PACKAGING PRIVATE LIMITED	
5	ITA 352/CHANDI/2025	2017-18	[A] A V JEWELLERS	
6	ITA 1100/CHANDI/2025	2014-15	[D] M/S AJANTA EDUCATIONAL CENTRE	
7	ITA 1101/CHANDI/2025	2015-16	[D] M/S AJANTA EDUCATIONAL CENTRE	
8	ITA 1102/CHANDI/2025	2016-17	[D] M/S AJANTA EDUCATIONAL CENTRE	
9	ITA 1103/CHANDI/2025	2017-18	[D] M/S AJANTA EDUCATIONAL CENTRE	
10	ITA 1104/CHANDI/2025	2018-19	[D] M/S AJANTA EDUCATIONAL CENTRE	
11	ITA 1322/CHANDI/2025	2013-14	[A] G K RESIDENCY PRIVATE LIMITED	
12	ITA 1323/CHANDI/2025	2017-18	[A] G K RESIDENCY PRIVATE LIMITED	
13	ITA 1324/CHANDI/2025	2018-19	[A] G K RESIDENCY PRIVATE LIMITED	
14	ITA 1325/CHANDI/2025	2019-20	[A] G K RESIDENCY PRIVATE LIMITED	
15	ITA 1326/CHANDI/2025	2020-21	[A] G K RESIDENCY PRIVATE LIMITED	
16	ITA 1327/CHANDI/2025	2021-22	[A] G K RESIDENCY PRIVATE LIMITED	
17	ITA 1647/CHANDI/2025	2025-26	[A] ARRYA EDUCATIONAL SOCIETY	
18	ITA 1774/CHANDI/2025	NA	[A] ALFLAH CHARITY TRUST WANIPURA GUNDNA	
19	ITA 1778/CHANDI/2025	2026-27	[A] INDIA PHOTO ARCHIVE FOUNDATION	


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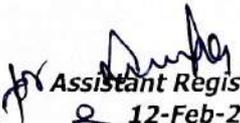
CAUSE LIST OF A BENCH FOR 19-FEBRUARY-2026 (THURSDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 54/CHANDI/2025	2010-11	[A] HI TECH FOODS	
2	ITA 55/CHANDI/2025	2011-12	[A] HI TECH FOODS	
3	ITA 57/CHANDI/2025	2016-17	[A] HI TECH FOODS	
4	ITA 58/CHANDI/2025	2017-18	[A] HI TECH FOODS	
5	ITA 56/CHANDI/2025	2012-13	[A] HI TECH FOODS	
6	ITA 74/CHANDI/2025	2015-16	[A] HI TECH FOODS	
7	ITA 69/CHANDI/2025	2015-16	[A] KULDEEP KAUR	
8	ITA 782/CHANDI/2025	2018-19	[A] DILBAGH S/O JAGDISH	
9	ITA 783/CHANDI/2025	2018-19	[A] DILBAGH S/O JAGDISH	
10	ITA 1124/CHANDI/2025	2018-19	[A] ANIMAL WELFARE BOARD OF INDIA	
11	ITA 1331/CHANDI/2025	2015-16	[A] GURSHARAN BATRA	
12	ITA 1332/CHANDI/2025	2020-21	[A] INAYAT SINGH BAINS	
13	ITA 1333/CHANDI/2025	2017-18	[A] ABHINAV DODA, ELLENABAD	
14	ITA 1340/CHANDI/2025	2020-21	[A] ADISHWAR ENTERPRISES LLP	
15	ITA 1341/CHANDI/2025	2022-23	[A] ESCALON BUSINESS SERVICES PRIVATE LIMITED	
16	ITA 1561/CHANDI/2025	2026-27	[A] IQBAL MEMORIAL TRUST	
17	ITA 1691/CHANDI/2025	NA	[A] A.D. EDUCATIONAL SOCIETY	
18	ITA 1692/CHANDI/2025	NA	[A] A.D. EDUCATIONAL SOCIETY	
19	ITA 1702/CHANDI/2025	FROM AY 2022-23 TO AY 2026-27	[A] EK ONKAR SAMAJ BHALAI SANSTHA	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 16-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1099/ CHANDI/2025	2017-18	[A] VINAY S/O SH. SILAKRAM	
2	ITA 1473/ CHANDI/2025	2015-16	[A] INSTITUTE OF HOTEL MANAGEMENT CATERING TECHNOLOGY & APPLIED NUTRITION	
3	ITA 1478/ CHANDI/2025	2017-18	[A] DEVENDER KUMAR	
4	ITA 1480/ CHANDI/2025	2012-13	[A] RAJENDER SINGH	
5	ITA 1481/ CHANDI/2025	2019-20	[A] MAHINDER SINGH	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 17-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1421/ CHANDI/2025	2017-18	[A] MITTAL RICE & GENERAL INDUSTRIES	
2	ITA 1499/ CHANDI/2025	2012-13	[A] RAJBIR SINGH	
3	ITA 1503/ CHANDI/2025	2013-14	[D] PUNEET ARORA & SONS (HUF)	
4	ITA 1520/ CHANDI/2025	2019-20	[A] MUKESH BHARDWAJ	
5	ITA 1524/ CHANDI/2025	2017-2018	[A] JASWINDER SINGH, BARNALA	
6	ITA 1527/ CHANDI/2025	2018-2019	[A] KARAMJIT SINGH TOOR, LUDHIANA	

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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 18-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1460/ CHANDI/2025	2018-19	[A] M/S DHULL EARTH MOVERS COMPANY	
2	ITA 1461/ CHANDI/2025	2012-13	[A] LAKHVINDER SINGH	
3	ITA 1531/ CHANDI/2025	2012-13	[A] GAUTAM KUMAR SHARMA	
4	ITA 1535/ CHANDI/2025	2011-12	[A] BAR COUNCIL OF HIMACHAL PRADESH SIMLA	
5	ITA 1543/ CHANDI/2025	2021-22	[A] RANJODH SINGH BHATTI	
6	ITA 1546/ CHANDI/2025	2023-24	[A] KRISHAN BATRA	
7	ITA 1547/ CHANDI/2025	2015-16	[A] MEENA DEVI	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 19-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1551/ CHANDI/2025	2011-12	[A] GURSEWAK SINGH	
2	ITA 1552/ CHANDI/2025	2019-20	[D] TUSHAR BANSAL	
3	ITA 1553/ CHANDI/2025	2020-21	[A] GURCHARAN SINGH SAWHNEY, CHANDIGARH	
4	ITA 1558/ CHANDI/2025	2017-2018	[A] RAJESH KHANNA	
5	ITA 1559/ CHANDI/2025	2019-2020	[A] RAJESH KHANNA	
6	ITA 1565/ CHANDI/2025	2019-20	[D] TUSHAR BANSAL	
7	ITA 1588/ CHANDI/2025	2019-20	[D] TUSHAR BANSAL	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 18-FEBRUARY-2026 (WEDNESDAY)****BEFORE SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Court Room 1								
Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	123	CHANDI	2025	2010-11	[A] SHRI NARINDER SINGH	SMC	MKA/AM


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 23-FEBRUARY-2026 (MONDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 591/CHANDI/2018	2007-08	[A] M/S BEST BUY COMMODITIES PVT LTD	
2	ITA 724/CHANDI/2019	2008-09	[A] M/S BEST BUY COMMODITIES PVT LTD	
3	ITA 725/CHANDI/2019	2009-10	[A] M/S BEST BUY COMMODITIES PVT LTD	
4	ITA 1000/CHANDI/2018	2007-08	[A] M/S BEST TRADE COMMODITIES PVT LTD	
5	ITA 722/CHANDI/2019	2008-09	[A] M/S BEST TRADE COMMODITIES PVT LTD	
6	ITA 723/CHANDI/2019	2009-10	[A] M/S BEST TRADE COMMODITIES PVT LTD	
7	ITA 720/CHANDI/2019	2008-09	[A] M/S BIG BULL COMMODITIES PVT LTD	
8	ITA 721/CHANDI/2019	2009-10	[A] M/S BIG BULL COMMODITIES PVT LTD	
9	ITA 123/ASR/2019	2015-16	[A] AMRITSAR IMPROVMENT TRUST	
10	ITA 278/CHANDI/2019	2015-16	[D] AMRITSAR IMPROVMENT TRUST	
11	ITA 53/CHANDI/2023	2014-15	[D] AMRITSAR IMPROVEMENT TRUST	
12	ITA 453/CHANDI/2019	2015-16	[A] CHANDIGARH HOUSING BOARD	
13	ITA 1050/CHANDI/2019	2016-17	[A] CHANDIGARH HOUSING BOARD	
14	ITA 157/CHANDI/2025	NA	[A] GREEN LAND EDUCATIONAL SOCIETY	
15	ITA 1351/CHANDI/2025	2018-19	[D] LAYAK RAM	
16	ITA 1364/CHANDI/2025	2018-19	[A] KASHMIRI LAL	
17	ITA 1366/CHANDI/2025	2011-12	[A] BALWANT KAUR KARI	
18	ITA 1367/CHANDI/2025	2011-12	[A] BALWANT KAUR KARI	
19	ITA 1368/CHANDI/2025	2011-12	[A] BALWANT KAUR KARI	
20	ITA 1390/CHANDI/2025	2026-2027	[A] CHAMAN EDUCATIONAL AND CHARITABLE TRUST, CHANDIGARH	
21	ITA 1803/CHANDI/2025	2025-26	[A] KARMA GERCHEN TRUST	
22	ITA 1804/CHANDI/2025	2025-26	[A] KARMA GERCHEN TRUST	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 24-FEBRUARY-2026 (TUESDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 435/CHANDI/2015	2010-11	[A] FIDELITY INFORMATION SERVICE INDIA PRIVATE LIMITED	
2	ITA 118/CHANDI/2024	2012-13	[D] JOGINDERA CENTRAL CO-OPERATIVE BANK LIMITED (E-FILE)	
3	ITA 119/CHANDI/2024	2013-14	[D] JOGINDRA CENTRAL CO-OPERATIVE BANK LIMITED (E-FILE)	
4	ITA 123/CHANDI/2024	2014-15	[D] JOGINDRA CENTRAL CO-OPERATIVE BANK LIMITED (E-FILE)	
5	ITA 667/CHANDI/2025	2020-21	[D] JOGINDRA CENTRAL COOPERATIVE BANK LIMITED	
6	ITA 25/CHANDI/2025	2023-24	[A] DADA MOTOR ENTERPRISES LLP	
7	ITA 285/CHANDI/2025	2022-23	[A] GURUDWARA SANT BHAI NARAIN SINGH JI	
8	ITA 555/CHANDI/2025	2025-26	[A] BAHRA FOUNDATION	
9	ITA 556/CHANDI/2025	2025-26	[A] BAHRA FOUNDATION	
10	ITA 616/CHANDI/2025	2025-26	[A] AAM AADMI WELFARE TRUST	
11	ITA 1371/CHANDI/2025	2014-15	[A] CORUS CONSTRUCTIONS PRIVATE LIMITED	
12	ITA 681/CHANDI/2025	2017-18	[A] DIGITAL VISION, KALA AMB	
13	ITA 686/CHANDI/2025	2017-2018	[A] ATUL AGGARWAL AND AMIT AGGARWAL	
14	ITA 939/CHANDI/2025	2016-17	[A] ANIKET SINGAL	
15	ITA 1145/CHANDI/2025	2017-18	[A] AARTI SINGAL	
16	ITA 1146/CHANDI/2025	2017-18	[A] ANIKET SINGAL	
17	ITA 1210/CHANDI/2025	2025-26	[A] HUMANITARIAN VISION FOUNDATION	
18	ITA 1369/CHANDI/2025	2008-09	[A] CORUS CONSTRUCTIONS PRIVATE LIMITED	
19	ITA 1370/CHANDI/2025	2010-11	[A] CORUS CONSTRUCTIONS PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 578/CHANDI/2022	2017-18	[A] GLAXOSMITHKLINE ASIA PRIVATE LIMITED ((SGM))	
2	ITA 579/CHANDI/2022	2018-19	[A] GLAXOSMITHKLINE ASIA PRIVATE LIMITED ((SGM))	
3	ITA 856/CHANDI/2024	2020-21	[A] GLAXOSMITHKLINE ASIA PRIVATE LIMITED (SGM)	
4	ITA 430/CHANDI/2023	2011-12	[A] CITY NETWORK BROADCAST CONVERGENCE PVT LTD	
5	ITA 429/CHANDI/2023	2009-10	[A] CITY NETWORK BROADCAST CONVERGENCE PVT LTD	
6	ITA 978/CHANDI/2024	2021-22	[D] HIMACHAL PRADESH GRAMIN BANK	
7	ITA 980/CHANDI/2024	2015-16	[D] HIMACHAL PRADESH GRAMIN BANK	
8	ITA 1039/CHANDI/2024	2013-2014	[A] HARNAIL SINGH	
9	ITA 198/CHANDI/2025	2012-13	[A] AMARJIT SINGH	
10	ITA 581/CHANDI/2025	2016-2017	[A] JASKANWAL KAUR	
11	ITA 583/CHANDI/2025	2013-14	[A] LOK RAJ	
12	ITA 584/CHANDI/2025	2014-15	[A] LOK RAJ	
13	ITA 601/CHANDI/2025	2015-16	[A] M/S KALYAN CONTRACTORS & BUILDERS COMPANY PVT. LTD.	
14	ITA 795/CHANDI/2025	2012-13	[A] HARJINDER SINGH	
15	ITA 1063/CHANDI/2025	2010-11	[A] ANAND CHAUHAN	
16	ITA 1064/CHANDI/2025	2011-12	[A] ANAND CHAUHAN	
17	ITA 1269/CHANDI/2025	2020-2021	[A] CHANDIGARH ROYALE CITY PROMOTERS PRIVATE LIMITED, CHANDIGARH	
18	ITA 1270/CHANDI/2025	2021-2022	[A] CHANDIGARH ROYALE CITY PROMOTERS PRIVATE LIMITED, CHANDIGARH	
19	ITA 1271/CHANDI/2025	2022-2023	[A] CHANDIGARH ROYALE CITY PROMOTERS PRIVATE LIMITED, CHANDIGARH	
20	ITA 1272/CHANDI/2025	2023-2024	[A] CHANDIGARH ROYALE CITY PROMOTERS PRIVATE LIMITED, CHANDIGARH	
21	ITA 1273/CHANDI/2025	2020-21	[A] KEWAL KRISHAN, CHANDIGARH	

CAUSE LIST OF A BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	ITA 1274/CHANDI/2025	2021-22	[A] KEWAL KRISHAN CHANDIGARH	
23	ITA 1275/CHANDI/2025	2023-24	[A] KEWAL KRISHAN, CHANDIGARH	
24	ITA 1290/CHANDI/2025	2022	[D] JAGDEEP SINGH	
25	ITA 1392/CHANDI/2025	2012-13	[A] JASPAL SINGH	
26	ITA 1393/CHANDI/2025	2015-16	[A] JASPAL SINGH	
27	ITA 1397/CHANDI/2025	2015-16	[A] JUGAL KISHORE AND SONS, LUDHIANA	
28	ITA 1805/CHANDI/2025	2025-26	[A] KHAMGAR DRUK DHARMAKARA COLL OF BUDDHIST CULTURAL & WELFARE CHRT TRUST	
29	ITA 1806/CHANDI/2025	2025-26	[A] KHAMPAGAR MONASTIC CHARITABLE TRUST	


Assistant Registrar
12-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 26-FEBRUARY-2026 (THURSDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2854/DEL/2015	2009-10	[A] SH. ALOK SINGH	
2	ITA 2855/DEL/2015	2009-10	[A] SH. NAMRITA SINGH	
3	ITA 357/CHANDI/2022	2012-13	[A] SH. JHUJAR SINGH	
4	ITA 513/CHANDI/2024	2012-13	[A] AMARDEV HYDRO POWER PRIVATE LIMITED	
5	ITA 532/CHANDI/2024	2010-11	[A] DIWAKAR SAHOONJA	
6	ITA 748/CHANDI/2024	2020-21	[A] SHRI JASVIR SINGH	
7	ITA 878/CHANDI/2024	2017-18	[A] JAGDEEP CHAUDHARY	
8	ITA 892/CHANDI/2024	2012-13	[A] JAGDEEP CHAUDHARY	
9	ITA 408/CHANDI/2025	2013-14	[A] KARAMJEET SINGH	
10	ITA 415/CHANDI/2025	2016-17	[A] HP POWER TRANSMISSION CORPORATION LIMITED	
11	ITA 436/CHANDI/2025	2016-17	[D] H P POWER TRANSMISSION CORPORATION LTD.	
12	ITA 788/CHANDI/2025	2012-2013	[A] HARBHOL SINGH	
13	ITA 790/CHANDI/2025	2017-18	[A] HARJEET SINGH	
14	ITA 1337/CHANDI/2025	2025-26	[A] LIONS CLUB SHIMLA TRUST	
15	ITA 1348/CHANDI/2025	2025-26	[A] SMT. LAJWANTI JAIN WELFARE TRUST OF INDIA	
16	ITA 1410/CHANDI/2025	2024-25	[A] ACIC SGTU COMMUNITY INNOVATION CENTRE	
17	ITA 1419/CHANDI/2025	2025-26	[A] LAKSHH FOUNDATION	
18	ITA 1425/CHANDI/2025	2025-26	[A] INTERNATIONAL WILL TRUST	
19	ITA 1638/CHANDI/2025	2025-26	[A] DAYA LAXMI CHARITABLE TRUST	
20	ITA 1639/CHANDI/2025	2026-27	[A] DAYA LAXMI CHARITABLE TRUST	
21	ITA 225/CHANDI/2026	2026-27	[A] CHANDIGARH EDUCATIONAL SOCIETY	
22	ITA 226/CHANDI/2026	2026-2027	[A] CHANDIGARH EDUCATIONAL TRUST	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

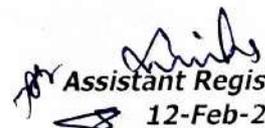
CAUSE LIST OF B BENCH FOR 23-FEBRUARY-2026 (MONDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

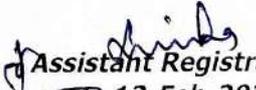
WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 367/ CHANDI/2024	2021-2022	[A] MOHINDER SINGH (E - FILE)	
2	ITA 788/ CHANDI/2024	2012-13	[A] RAJ RANI (E - FILE)	
3	ITA 349/ CHANDI/2025	2020-21	[A] VARDHMAN TEXTILES LIMITED	
4	ITA 594/ CHANDI/2025	2015-16	[A] ROHTASH SINGLA JIMMI	
5	ITA 597/ CHANDI/2025	2015-16	[D] SETH JAI PARKASH POLYTECHNIC SOCIETY	
6	ITA 599/ CHANDI/2025	2015-16	[A] THE GEORA AGRICULTURE CO OPERATIVE SERVICE SOCIETY LIMITED	
7	ITA 1338/ CHANDI/2025	2017-18	[D] RAJBIR SINGH WALIA	
8	ITA 1339/ CHANDI/2025	2022-23	[D] SHARMANJI YARNS PRIVATE LIMITED	
9	ITA 1342/ CHANDI/2025	2007-08	[A] PUNJAB CHEMICAS & CROP PROTECTION LTD.	
10	ITA 1343/ CHANDI/2025	2012-13	[A] PUNJAB CHEMICALS & CROP PROTECTION LTD.	
11	ITA 1344/ CHANDI/2025	2013-14	[A] PUNJAB CHEMICALS & CROP PROTECTION LTD.	
12	ITA 1345/ CHANDI/2025	2015-16	[A] PUNJAB CHEMICALS & CROP PROTECTION LTD.	
13	ITA 1346/ CHANDI/2025	2016-17	[A] PUNJAB CHEMICALS & CROP PROTECTION LTD.	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 24-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 893/ CHANDI/2024	2017-2018	[A] SHRI KUBER GLOBAL RESOURCES PRIVATE LIMITED, 56-A, SARABH NAGAR, LUDHIANA (E - FILE)	
2	ITA 237/ CHANDI/2025	2014-2015	[A] SHARANJIT KAUR	
3	ITA 409/ CHANDI/2025	2015-16	[A] MANJIT SINGH BILKOO	
4	ITA 1349/ CHANDI/2025	2022-23	[D] MUKESH KNITWEARS	
5	ITA 1354/ CHANDI/2025	2020-21	[A] NISHA LEGAL HEIR OF LATE SH. RAJINDER NATH, AMBALA	
6	ITA 1357/ CHANDI/2025	2003-04	[A] U T BUILDERS & PROMOTERS LIMITED	
7	ITA 1358/ CHANDI/2025	2004-05	[A] U T BUILDERS & PROMOTERS LIMITED	
8	ITA 1359/ CHANDI/2025	2005-06	[A] U T BUILDERS & PROMOTERS LIMITED	
9	ITA 1360/ CHANDI/2025	2006-07	[A] U T BUILDERS & PROMOTERS LIMITED	
10	ITA 1361/ CHANDI/2025	2007-08	[A] U T BUILDERS & PROMOTERS LIMITED	
11	ITA 1362/ CHANDI/2025	2009-10	[A] U T BUILDERS & PROMOTERS LIMITED	


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12-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 477/ CHANDI/2024	2018-19	[A] RKKR FOUNDATION (E - FILE)	
2	ITA 593/ CHANDI/2025	2016-17	[A] PUNJAB MUNICIPAL INFRASTRUCTURE DEVELOPMENT COMPANY	
3	ITA 608/ CHANDI/2025	2020-2021	[A] VIKRAM SINGH GROVER	
4	ITA 736/ CHANDI/2025	2015-16	[A] SHRI CHANDER CHINAR BADA AKHARA UDASEEN SOCIETY	
5	ITA 1282/ CHANDI/2025	2023-2	[A] RAYAT EDUCATIONAL AND RESEARCH TRUST	
6	ITA 1283/ CHANDI/2025	2023-24	[A] RAYAT EDUCATIONAL AND RESEARCH TRUST	
7	ITA 1363/ CHANDI/2025	2020-2021	[A] PRADEEP KUMAR	
8	ITA 1372/ CHANDI/2025	2003-04	[A] PREM LAL MIDDHA	
9	ITA 1373/ CHANDI/2025	2004-05	[A] PREM LAL MIDDHA	
10	ITA 1374/ CHANDI/2025	2005-06	[A] PREM LAL MIDDHA	
11	ITA 1375/ CHANDI/2025	2006-07	[A] PREM LAL MIDDHA	


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12-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 26-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 542/ CHANDI/2025	2012-2013	[A] VARDHMAN POLYTEX LIMITED	
2	ITA 543/ CHANDI/2025	2012-2013	[A] VARDHMAN POLYTEX LIMITED	
3	ITA 544/ CHANDI/2025	2014-2015	[A] VARDHMAN POLYTEX LIMITED	
4	ITA 545/ CHANDI/2025	2017-2018	[A] VARDHMAN POLYTEX LIMITED	
5	ITA 745/ CHANDI/2025	2012-13	[A] SHRUTI SINGLA	
6	ITA 755/ CHANDI/2025	2020-2021	[A] MRS BECTORS FOOD SPECIALITIES LIMITED	
7	ITA 806/ CHANDI/2025	2015-16	[A] MEHAL SINGH, JHALLIAN KHURD	
8	ITA 1014/ CHANDI/2025	2012-13	[A] SUKHMINDER SINGH	
9	ITA 1380/ CHANDI/2025	2019-20	[A] RANJIT SINGH RANDHAWA	
10	ITA 1384/ CHANDI/2025	2020-21	[D] PAWAN KUMAR BANSAL	
11	ITA 1387/ CHANDI/2025	2016-17	[D] MADHAV KRG LIMITED	
12	CO 4/ CHANDI/2026	2016-17	[A] MADHAV KRG LIMITED	
13	ITA 1396/ CHANDI/2025	2016-17	[D] MADHAV KRG LIMITED	
14	CO 5/ CHANDI/2026	2016-17	[A] MADHAV KRG LIMITED	

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Assistant Registrar
12-Feb-2026

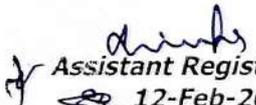
INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 23-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1176/ CHANDI/2025	2018-19	[A] SARVODAYA SPECIALTIES LIMITED	
2	ITA 1177/ CHANDI/2025	2011-12	[A] GURMAIL SINGH	
3	ITA 1220/ CHANDI/2025	2012-13	[A] DEEPAK JAIN	
4	ITA 1574/ CHANDI/2025	2012-13	[A] PARUL KHANNA	
5	ITA 1575/ CHANDI/2025	2012-13	[A] VISHAL RAVINDER KHANNA	
6	ITA 1576/ CHANDI/2025	2013-14	[A] VISHAL RAVINDER KHANNA	
7	ITA 1577/ CHANDI/2025	2014-15	[A] VISHAL RAVINDER KHANNA	
8	ITA 671/ CHANDI/2025	2016-17	[A] SHIVDAYAL DHARAM SHALA TRUST	

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Assistant Registrar
12-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 24-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1316/ CHANDI/2025	2015-16	[A] THE BRITISH CO ED SCHOOL ASSOCIATION	
2	ITA 1581/ CHANDI/2025	2022-23	[A] KAILASH KUMAR	
3	ITA 1583/ CHANDI/2025	2018-2019	[A] SIMRAN, BARNALA	
4	ITA 1584/ CHANDI/2025	2011-12	[A] KULWANT SINGH	
5	ITA 1589/ CHANDI/2025	2020-21	[A] JAIN JEWELLERS	
6	ITA 189/ CHANDI/2025	2016-17	[A] DHARMENDER CHAUHAN	


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12-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1376/ CHANDI/2025	2020-2021	[A] THE COOPERATIVE HOUSE BUILDING SOCIETY LIMITED, MANDI GOBINDGAR	
2	ITA 1596/ CHANDI/2025	2019-20	[A] SHEELA DEVI	
3	ITA 1598/ CHANDI/2025	2012-13	[A] RANJEET SINGH	
4	ITA 1600/ CHANDI/2025	2019-20	[A] ANJU KUMARI	
5	ITA 1606/ CHANDI/2025	2011-12	[A] DHARAM SHANKAR YADAV	
6	ITA 1609/ CHANDI/2025	2014-15	[A] AMARJIT KAUR	
7	ITA 167/ CHANDI/2020	2010-11	[A] SHRI BALBIR SINGH	


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12-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 26-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1347/ CHANDI/2025	2015-16	[A] DEEPA	
2	ITA 1356/ CHANDI/2025	2015-16	[A] GULZAR SINGH(THROUGH LEGAL HEIR AVTAR SINGH)	
3	ITA 1365/ CHANDI/2025	2015-16	[A] JYOTI	
4	ITA 1612/ CHANDI/2025	2019-20	[A] AARTI GUPTA	
5	ITA 1613/ CHANDI/2025	2020-21	[A] AMARJIT SINGH	
6	ITA 1617/ CHANDI/2025	2009-10	[A] JAGJIT KAUR	
7	ITA 1620/ CHANDI/2025	2023-24	[A] PUNAM RANI	
8	ITA 747/ CHANDI/2025	2012-13	[A] BHAGWAN SINGH	

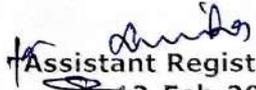
Anita
Assistant Registrar
12-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 24-FEBRUARY-2026 (TUESDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 1 Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	125	CHANDI	2025	2015-16 [D] MASTER TRUST LIMITED	B	RY/VP	
2	MA	131	CHANDI	2025	2017-18 [A] PUNJAB ZOOS DEVELOPMENT SOCIETY	B	RY/VP	
3	MA	151	CHANDI	2025	2018-19 [D] THE PUNJABI UNIVERSITY	B	RY/VP	
4	MA	152	CHANDI	2025	2025-26 [A] TIF FOUNDATION	B	RY/VP	
5	MA	153	CHANDI	2025	2025-26 [A] TIF FOUNDATION	B	RY/VP	

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 2 Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	4	CHANDI	2025	2010-11 [A] M/S AVTAR EXPORTS PVT.LTD	A	LK/JM	

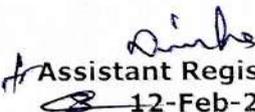

Assistant Registrar
12-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 25-FEBRUARY-2026 (WEDNESDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 1 Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	79	CHANDI	2025	2018-19	[A] M/S JANTA LAND PROMOTERS PRIVATE LIMITED	A	RY/VP
2	MA	97	CHANDI	2025	2016-17	[A] AL RASHEED CHARITABLE SOCIETY	A	RY/VP
3	MA	104	CHANDI	2025	2018-19	[A] GURINDER MAKKAR, LUDHIANA	A	RY/VP

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 2 Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	24	CHANDI	2025	2011-12	[A] M/S JIMMI RESORTS PVT. LTD.	A	LK/JM


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 12-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS****FOR 26-FEBRUARY-2026 (THURSDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Court Room 1								
Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	87	CHANDI	2025	2018-19	[D] M/S SHANKUNT ENTERPRISES PVT.LTD	B	RY/VP
2	MA	92	CHANDI	2025	2009-10	[A] M/S SINGH CONSTRUCTION CO.	B	RY/VP
3	MA	93	CHANDI	2025	AY 2019-20	[A] M/S SATWANT AGRO ENGINEERS	B	RY/VP
4	MA	102	CHANDI	2025	2012	[D] BIMLA GUPTA	B	RY/VP

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Court Room 2								
Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	45	CHANDI	2023	2019-20	[D] M/S GODSON KNITTING WORKS	A	LK/JM
2	MA	12	CHANDI	2025	2018-19	[D] ROCKING CHAIR MANAGEMENT SERVICES PRIVATE LTD.	B	LK/JM
3	MA	16	CHANDI	2025	2018-19	[D] M/S B & H ELECTRODES PVT.LTD	SMC	LK/JM
4	MA	17	CHANDI	2025	2019-20	[D] M/S B & H ELECTRODES PVT.LTD	SMC	LK/JM
5	MA	18	CHANDI	2025	2018-19	[D] M/S AERIAL TELECOM SOLUTIONS PRIVATE LIMITED	A	LK/JM
6	MA	19	CHANDI	2025	2018-19	[D] M/S KISHORE LAL CONSTRUCTIONS LTD	A	LK/JM
7	MA	20	CHANDI	2025	2018-19	[D] M/S TITANIC STEEL INDUSTRIES PVT. LTD.	B	LK/JM
8	MA	21	CHANDI	2025	2018-19	[D] M/S LONGOWALIA YARNS LIMITED	A	LK/JM
9	MA	40	CHANDI	2025	2018-19	[D] DECIMAL TECHNOLOGIES PRIVATE LIMITED	A	LK/JM
10	MA	41	CHANDI	2025	2019-20	[D] DECIMAL TECHNOLOGIES PRIVATE LIMITED	A	LK/JM
11	MA	43	CHANDI	2025	2018-19	[D] MR. RAM PAL SINGH	B	LK/JM
12	MA	47	CHANDI	2025	2018-19	[D] M/S HERO CYCLES LTD.	A	LK/JM
13	MA	62	CHANDI	2025	2018-19	[D] SH. BALVINDER SINGH	A	LK/JM
14	MA	86	CHANDI	2025	2018-19	[D] M.K. AGGARWAL HOSIERY (P) LTD.	B	LK/JM

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Court Room 2								
Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	109	CHANDI	2025	2017-18	[A] SANT KIRPAL VIDYAK MISSION	B	LK/JM

for
Assistant Registrar
12-Feb-2026